

Haldia Petrochemicals Project

1182. SHRIMATI KANAK MUKHERJEE:

SHRI GURUDAS DAS GUPTA:

SHRI CHATURANAN MISHRA:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Central Government have since taken any decision on the West Bengal State Government's proposal for the Haldia Petrochemicals Project; and

(b) if so, what are the details thereof?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) and (b) As far as the Ministry of Industry is concerned, necessary approvals for the project including extension in the validity of the letter of intent and in the foreign collaboration approvals have been given from time to time.

The Industrial Development Bank of India (IDBI) has reported that financial institutions have not so far cleared the project of M/s. Haldia Petrochemicals Ltd. IDBI has also not received any projections relating to the project from the Company.

Exploratory work in Kerala

1183. SHRI M. A. BABY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether any oil and natural gas exploration has been conducted in the coastal belts or backwaters of Kerala;

(b) if so, what are the details and results thereof; and

(c) what follow up action has been proposed to be taken by Government?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM

AND NATURAL GAS (SHRI BRAHM DUTT): (a) Yes, Sir.

(b) Three wells viz. Cochin-I, Kasargad-I and Cochin High-I have been drilled so far and all of these proved to be dry.

(c) Drilling of one well viz. CH-2-1 has been planned, Additional seismic data acquisition has also been planned.

Development of multigrade engine oil

1184. SHRI SHIV PRATAP MISHRA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that IOC has developed a multigrade engine oil which could enable Railways to reduce its fuel bill by Rs. 25 crores a year;

(b) if so, what are the details thereof; and

(c) what would be its annual production in the country?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHM DUTT): (a) to (c) Indian Oil Corporation Ltd. (R&D) has developed a multigrade engine oil which is presently under extensive trials by the Railways. Its commercial production will depend on the requirement of the Railways that may be assessed after successful completion of these trials by early 1989. Their present consumption of monograde diesel oils is around 30,000 tonnes per annum.

Increase in the retention price of levy cement

1185. SHRI SHIV PRATAP MISHRA: Will the Ministry of INDUSTRY be pleased to state:

(a) whether it is a fact that levy cement retention price has recently been raised; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) and (b) The retention price of levy cement has been increased by Rs. 47/- per tonne w.e.f. 7th September, 1988.

Registration of new companies

1186. SHRI JAGADISH JANI: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that some new companies have been registered during the year 1988;

(b) if so, which are the names of the new companies registered under Companies Act during the current year as on 30th September, 1988; and

(c) what are the details thereof including their locations?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) and (c) Names of the new companies registered under the Companies Act, 1956 together with information in regard to the registered office address, industrial code, date of registration and authorised capital are published on monthly basis in "Company News & Notes" the monthly journal of the Department of Company Affairs, copies of which are being regularly sent to the Parliament Library. The information regarding 10,559 companies registered during January-June, 1988 is contained in "Company News & Notes" for the months of April, 1988 to October, 1988. Similar information for the months of July-September, 1988 will be published in the subsequent issues of the journal.

Increase in the prices of truck and bus tyres

1187. SHRI SHANTI TYAGI: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that the retail prices of truck and bus tyres have increased enormously in the recent months;

(b) whether the All India Tyre Dealers Association has urged the Ministry to implement the Report of the Bureau of Industrial Costs and Prices (BICP) to set the prices of tyres rolled back; and

(c) if so, what is the reaction of Government thereto?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) to (c) According to Automotive Tyre Manufacturers Association, prices of various categories of tyres had been increased by the tyre companies ranging from 2 per cent to 6 per cent in October, 1988. Number of representations have been received by the Government from different sources regarding prices of tyres. There is no statutory control over the prices of tyres. However, Government have already placed import of certain categories of bus and truck tyres under OGL at reduced rate of duty in to keep a check on prices of such tyres.

Progress of the scooter plant at Partapur District Meerut

1188. SHRI SHANTI TYAGI: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that the Kinetic Honda Company of Japan has agreed to establish a scooter plant at Pratappur in Meerut District and its foundation stone was laid in the year 1984; and